दूसरा 180 स्थान वाला पूर्वी दिल्ली शाहदरा में दिल्ली प्रशासन ढारा चालू शैक्षिक सन्न से ग्रारंभ किए जा रहे हैं ।

चूंकि कई छात प्रवेश के लिए एक साथ एक से ग्रधिक पाठ्यक्रम तथा कई कालेजों में आवेदन करते हैं तथा प्रवेश प्रक्रिया अभी जल रही है ग्रतः प्रवेश के लिए आवेदन करने वाले छात्रों की संख्या तथा कितने छात्रों को प्रवेश नहीं मिल सका, यह अभी ठीक प्रकार से नहीं बताया जा सकता । तथापि, विश्व-विद्यालय ने सुचित किया है कि वह वास्तव में सभी योग्य छात्रों को प्रवेश देने की स्थिति में होगा ।

## नई शिक्षा नीति के कार्यान्वयन के लिये विचार-विमर्श

75. श्री ग्रजीत जोगी: क्या प्रधान मंत्री 22 मई, 1990 को राज्य सभा में ग्रतारांकित प्रक्षन 1427 के दिए गए उत्तर को देखेंगे ग्रीर यह बताने की कुपा करेंगे कि :

(क) क्या नई शिक्षा नीति बनाते समय समाज के सभी वर्गों के विशवज्ञों से विचार-विमर्श किया जाएगा ; श्रौर

(ख) क्या ग्रादिवासी तथा ५िछड़े क्षेत्रों में शिक्षा के क्रिस्तार के संबंध में नई शिक्षा नीति बनाए जाते समय ग्रादि-वासी तथा ५िछड़े वर्गों के जन-प्रतिनिधियों से भी विचार-विमर्श किया जाएगा ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता) : (क) और (ख) राष्ट्रीय शिक्षा नीति, 1986 और इसके कार्यान्वयन की समीक्षा करने के लिए गठित समिति, प्रासंगिक समूहों ग्रथवा व्यक्तियों के साथ यथोचित ग्रन्योन्य किया से समीक्षा करेगी । Shift System in Kendriya Vidyalayas

76. SHRI RAM AWADHESH SINGH:

## SHRI ANAND PRAKASH GAUTAM.

Will the PRIME MINISTER be pleased to state:

(a) whether it  $i_s$  a fact that some Kendriya Vidyalayas in Delhi are to have two-three shifts;

(b) what are the details of these schools and the circumstances that pro. mpted the Sangathan to introduce the system after its determined opposition thereto;

(c) whether in other cities also the shift system has been introduced or is proposed to be introduced; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAi MEHTA) (a) to (d) A proposal to start phift system in Kendriya Vidyalayas in Delhi on experimental basis is under active consideration. Details of Vidyalayas where shift system will be introduced are being worked out. The circumstances which prompted the Sangathan to consider such a proposal has been the heavy backlog of children of transferable Central Government employees seeking admission in Kendriya Vidyalayas While the pros and cons of the proposal were duly aired, it would not be true to say that there was any "determined opposition" to it-

The shift system is likely to be extended to other major metropolitan towns in due course, depending on the requirement.

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Pension applications of defence personnel pending in Ministry of Defence

77. SHRI S. VIDUTHALAI VIRU MBI; Will the PRIME MINISTER be pleased to' state:

(a) whether it is a fact that many applications of service personnel for pension art being kept in abeyance in Defence Ministry for more than one year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No pension application is kept in abeyance in the Ministry of Defence unless thert are unavoidable reasons like Court directions etc.

(b) Does not arise.

## Import and manufacture of mythyl chloroform in India

78. SHRI B. K. HARIPRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether Government are aware of the findings of US EPA about two dangerous compounds which threaten ozone layer, as reported in the Indian Express of the 4th July, 1990;

(b) whether any R and D work has been undertaken on the said subjects in India; if so,  $th_e$  details thereof; and

(c) what are the details regarding import and manufacture of mythyl chloroform in India and the quantity «sed the name<sub>s</sub> of manufactures and users?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) and (b) Scientific research undertaken around the world has - established that certain -compounds, Including the two • compounds about which the findings of the US EPA have been reported in the Indian Express daily of 4th July, 1990, cause damage to the Ozone layer in the stratosphere.

(c) The current use of myhtyl chloroform in India is approximately 1000 metric tonnes per annum. This is used as vapour degreasing agent in automobile, electronic and engineering industries. The only manufacturer of mythyl chloroform  $i_n$  India is M[s\_ Standard Alkalies Ltd., with a licensed capacity of 3000 tonnes per annum. The imports of methyl chloroform in the country are negligible.

## Dissatisfaction over Pollution Control measures in Industries

79. SHRI B. K. HARIPRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Chairman of Central Polution Control Board has expressed dissatisfaction with the Pollution Control measures being taken by Indusrties, as reported in the Indian Express dated 4th July, 1990:

(lb) whether Government are aware that false certificates <sup>ar</sup>e issued by the officials of Polution Control agencies; and

(c) whether Government propose to investigate into the matter, and what corrective steps taken or are proposed to be taken in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir. While delivering the key note address at a Conference on 'Industry and Environment' organised by the Indian Environmental Society, in Delhi on 3rd July, 1990, the Chairman, Central Polution Control Board said that the expenditures incurred on anti-pollution measures by polluting industries is dohe<sup>in</sup> a'half-hearted spirit only to meet the compulsions of law. He farther emphasised that though Pbllu-